GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2063 ANSWERED ON:17.12.2013 FAKE PASSPORTS Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is an increase in the cases of availability and use of fake passports in the country;

(b) if so, the number of people held at airports for having fake passports during each of the last three years and the current year, airport-wise; and

(c) the steps taken by the Government against the persons found guilty along with the steps taken to prevent the availability and use of fake passports?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The number of cases of forgeries/fake passports detected at Bureau of Immigration during the last three years are as under:-

Year Indian Foreigners 2011 806 284 2012 835 294 2013 844 244 (till October)

(b) A statement is attached.

(c) : On detection of passengers holding forged/fake passports are handed over to the police and a case is registered under relevant section of law. In order to ensure that no person could travel on forged/fake passports, following steps are taken:-

(i) Machine Readable Zone (MTZ) has been included in the passports. Details available in MRZ are proving instrumental in detection of forgery in passports.

(ii) The Immigration officers have been provided with Technical gadgets i.e. UV lamps, QDX Machines, Passport Reading Machine and Magnifying Glasses etc. so that forgery in the passport could be detected, if any.

(iii) PRIDE data related to Indian passports have been made available to the immigration officers so that they could cross check the information of the passports for genuinty.

(iv) Specimen copies of passports, visa and travel documents of different countries are provided to counter officers who ascertain the genuineness of doubtful passports.

(v) Special training on detection of forgeries in travel documents is organized for the Immigration Officer.